COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 97 OF 2016 &
IA NOs. 241 & 242 OF 2016

Dated: 06th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Talwandi Sabo Power Ltd. …Appellant(s)

Versus

Punjab State Power Corpn. Ltd. & Ors. …Respondent(s)

Counsel for the Appellant (s)	:	Mr. Sanjay Sen, Sr. Adv. Ms. Shikha Ohri Mr. Hemant Singh
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya for R.1 Mr. Anand K. Ganesan Mr. Akshay Garg (Rep.) for SLDC

ORDER

List the matter on ***10.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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